## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

• • •

# ORIGINAL APPLICATION NO.060/01332/2019 Chandigarh, this the 14<sup>th</sup> day of January, 2020

### CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

• • • •

Pankesh Kumar age 46 years son of Sh. Raghbir Singh Nanra Resident of House No. 747-A, Sector 7-B, Chandigarh, Group B

....Applicant

### (Present: Mr. Sandeep Goyat, Advocate)

#### **Versus**

- Education Secretary, Department of Education, Chandigarh Administration, U.T. Chandigarh, Sector 9, Chandigarh – 160009.
- Director School Education, Education Department,
   U.T. Chandigarh, Sector 9, Chandigarh 160009.
- 3. State Project Director, Samagra Shiksha Chandigarh, 3<sup>rd</sup> Floor, Additional Deluxe Building, Sector 9-D, Chandigarh-160009.
- 4. Director, National Institute of Technical Teachers
  Training and Research, Sector 26, Chandigarh –
  160019.
- 5. Vishal Chauhan son of unknown residence now known. Roll No. 10014 category OBC through

O.A. NO. 060/01332/2019

-2-

Respondent No. 3, 3rd floor Additional Deluxe Building,

Sector 9-D, Chandigarh - 160009

... Respondents

(Present: Mr. V.K. Arya, Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the applicant informs that the

applicant has been offered appointment, and therefore, this

O.A. has been rendered infructuous and may be disposed of

as such. Learned counsel for the respondents endorses the

same.

2. Accordingly, the O.A. is disposed of as having been

rendered infructuous.

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 14.01.2020

PLACE: CHANDIGARH

'mw'